

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/01/2019

O.A./260/31/2019

B K BEHERA & OTHERS
-V/S-
M/O RAILWAYS

ITEM NO:19

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: None for the Respondents.

Notes of The Registry	Order of The Tribunal
	<p>This case was filed in Calcutta Bench and numbered as O.A. No 350/01627/2018 which was disposed of by the Calcutta Bench on 25.10.2018. Thereafter, this matter transferred to this Bench and renumbered as O.A. No. 31/2019 and wrongly listed before the Bench today.</p> <p>Since the O.A has already been disposed of, it may be shown as disposed of for statistical purpose.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>